

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Petition No. 4/TT/2023

Subject : Petition for determination of transmission tariff for the 2019-24 tariff period in respect of two numbers transmission assets under "POWERGRID works associated with immediate evacuation for North Karanpura (3x660 MW) generation project of NTPC" in the Eastern Region.

Date of Hearing : **16.7.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 7 Ors.

Parties Present : Ms. Swapna Seshadri, Advocate, PGCIL
Ms. Sneha, Advocate, PGCIL
Shri Utkarsh Singh, Advocate, PGCIL
Ms. Rohini Prasad, Advocate, BSPHCL
Shri Anup Kashyap, Advocate, BSPHCL
Shri Bharath Gangadharan, Advocate, NTPC
Shri Shri Venkatesh, Advocate, NTPC
Shri Hemant Singh, Advocate, NKTL
Ms. Ankita Bafna, Advocate, NKTL
Shri Sanjeev S. Thakur, NKTL
Shri Fazl Azkari, Advocate, NKTL
Shri Jay Lal, Advocate, NKTL
Shri Gyanendra, Advocate, NKTL
Shri Virendra Singh, NTPC

Record of Proceedings

The order in the instant Petition was reserved on 31.1.2024. However, the order could not be issued prior to Shri P. K. Singh, Member, who formed part of the coram, demitting the office. Accordingly, the matter is listed for hearing today.

2. The learned counsels for the Petitioner and Respondents submitted that the pleadings in the matter have already been completed and arguments have already been concluded, and no further oral arguments are required.

3. After hearing the learned counsels for the parties, the Commission directed the Petitioner and Respondents to file their respective submissions/Notes, if any, within a week.



4. Subject to the above, the Commission reserved an order in the matter.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

